

(4)

Declaration of Assets and Liabilities

Year - 2023

I, Premal Kumar son/daughter/wife of Late Bineshwar Prasad aged 47 years, belonging to Bihar Legislative Assembly service and presently working as Security Guard, Bihar Legislative Assembly, Patna give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	SBI Savings 18.202/-	Dolly Kumar	Arani Kumar	Anish Chiv	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	—	21,540/- Sukanya Samriddhi Account 39384112618	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC No- (i) 518849627 (ii) 529613418 (iii) RD Post office A/c -	—	—	3978085666	—
(v)	Motor Vehicles (details of make, etc.)	BR01 FA 2044 ACTIVA 6G	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold- 5 gram	Gold- 10 gram Silver- 100 gram	—	—	—
(vii)	Other assets, such as values of claims / Interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

प्रीत कुमार (4251432)

31/01/2023

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श्री राजीव रंजन (1)

31/01/23

1733
10/2/23

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

प्रीति कुमार (पुत्रा यक्ष)

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	(d) dues to departments dealing with telephones.	_____	_____
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_____	_____
	(f) Other dues, if any	_____	_____
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO - CQQ PK 1592P	_____
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_____	_____
	(iii) Sales Tax [Only in case of proprietary business]	_____	_____
	(iv) Property Tax	_____	_____

C. Personal Detail

GPF/CPE/PRAN No. :-

PTS/BLA-1109

Gender :-

M (M/F)

Date of Birth :-

29/08/1975 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Centre :-

BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna

Date: 31/01/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Signature

प्रीत कुमार

Name of Employee:

Priyanka Kumar

Designation:

Security Guard

Department:

Bihar Legislative

Assembly (Marshal Branch, Patna)

प्रीत कुमार (प्रशासक)

31/01/2023